

IN THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

11)

C.P.(IB)-3502(MB)/2018

CORAM :

SHRI M. K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **11.01.2019**.

NAME OF THE PARTIES :

Transtec Overseas Pvt.Ltd

V/s

Dheeraj Aviation Ground Equipments Pvt.Ltd

SECTION : 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. The Ld. Representatives from both the sides are present.
2. Adjourned to 11.03.2019.

Sd/-

11.01.2019.

M. K. SHRAWAT,

Sss=

MEMBER (JUDICIAL)